

कविहर तथा अन्य संस्थाओं जैसे भारतीय मानक संस्था, राष्ट्रीय उत्पादकता परिषद आदि का जो सामान्य मार्ग-दर्शन प्राप्त है, उसके अलावा औद्योगिक विकास पर विशेष रूप से देख रेख रखी जा रही है और सूती बस्म, बाइसिकिल, क्ली घोल कर तेल निकालने, चीनी मिलों की मशीनों, फल संरक्षण आदि अनेक उद्योगों का विशेष अध्ययन सर्व्व समितियों से कराया गया है। छः स्थायी समितियाँ भी स्थापित की गई हैं, जो सभी उद्योगों के लिये देश में ही मशीनें बनाने की सम्भावनायें खोजेंगी। इन सब उपायों से औद्योगिक उत्पादन में वृद्धि होगी।

देश में औद्योगिक उत्पादन कितना बढ़ा है, यह औद्योगिक उत्पादन के सूचक अंक में हुई वृद्धि से प्रकट होता है।

Import Licences

33. { Shri H. N. Mukerjee:
Shri Muhammed Elias:

Will the Minister of Commerce and Industry be pleased to state—

(a) the total value of import licences issued in 1958 in respect of (i) capital goods, and (ii) consumer goods; and

(b) the estimate of outstanding unutilised import licences in respect of both categories of goods?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) Statistics of licences issued are not maintained on a Calendar year basis, but on the basis of licensing periods. A statement of licences issued in each half year since October, 1957 in respect of capital goods and heavy electrical plant and consumer goods licenced is appended below—

V due in lakhs of Rupees

	Octr 57-March 58	April-Sept, 58	Oct 58-March 59 (upto 17-1-59)
Capital goods	4,417	2,836	2,590
H.E.P	65	833	346
Consumer goods	1,514	1,355	Not yet available

(b) It is estimated that the outstanding unutilised import licences in respect of capital goods as on 16/10/58 amounted roughly to Rs 332 crores. The value of outstanding licences for industrial goods and consumer goods taken together on the same date stood roughly at 290 crores. Separate figures of outstanding licences in respect of industrial goods and consumer goods are not available. In view of the tight import licensing which has been in operation during the past few half years, it is expected that the licences issued for consumer goods would have been fully used up.

NOTE:

The above figures do not include:

(i) unutilized balances of Import licences outstanding at the minor

ports like Vishakhapatnam, Rajkot, Pondicherry etc,

(ii) balances of Import licences issued by Iron and Steel Controller;

(iii) commitments on non-licensable Government Imports; and

(iv) all valid unrepresented licences as well as those presented licences whose face values are less than Rs 1 lakh and were issued before 1st October, 1957